

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II
(through web-based video conferencing platform)**

**Item 26
IA No. 1849/99/2023
And
CP (IB) No. 96/Chd/Pb/2023
Under Section 95, IBC 2016**

In the matter of:-

Indian Bank (E Allahabad Bank) ...petitioner

Vs

Ms. Reema Saluja, ...respondent

Due to paucity of time, the matter could not taken up today, hence adjournment to
07.12.2023.

Sd/-
Court Officer

October 17, 2023
Mukta